

THE HIGH COURT OF KERALA

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B4(A)-76859/2015

Ernakulam

Kochi-682031

Post Box-2600

Dated-04-08-2018

NOTICE

As per the notice dated 13-10-2015,a select list of 12 candidates to the post of Principal Counsellors in the Family Courts in the State was published from the ranked list pursuant to the High Court Notification dated 03/04/2014 in REC-4-99089/2013.Now a vacancy has arisen in the above post.Since the rank list is still in force,the above vacancy is to be filled from it.

Accordingly,Sri.Fasalurahman.M. (Roll No: 8297),Mukkuzhiyil House,Padanilam,Kunnamangalam,Padanilam.P.O.,Kozhikode-673571 is selected for appointment to the post of Principal Counsellor in the Family Courts in the State,after applying the rules of reservation and rotation as provided by Rules 14 to 17 of the Kerala State and Subordinate Service Rules, 1958.

The appointment of the candidate recruited directly is temporary under proviso to Rule 10(b)(iii) of Kerala State and Subordinate Service Rules, 1958, subject to the verification of his character and antecedents and hence mere inclusion of the name of a candidate in the Select List will not confer on the candidate any right for permanent appointment. The candidature is therefore provisional at all stages and the High Court reserves the right to reject any candidature even after the publication of the Select List.

(By Order)



K.Haripal

Registrar(Subordinate Judiciary)

